## Rural electrification in M.P. through Non-conventional sources

†1609. SHRI RAGHUNANDAN SHARMA: WIII the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any proposal for providing subsidy to Madhya Pradesh for rural electrification under various non-conventional schemes is there with Government;
  - (b) if so, the percentage of subsidy being provided to the State; and
  - (c) if not, the reasons therefor?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) to (c) A Programme for providing financial support for electrification of those remote unelectrified census villages and unelectrified hamlets of electrified census villages in various States including Madhya Pradesh where grid extension is either not feasible or not cost effective and which are not taken up under the Rajiv Gandhi Gramin Vidyutikaran Yojna for electrification through conventional energy, is being implemented by the Ministry under its Remote Village Electrification Programme. Such villages are provided basic facilities for lighting/electricity through various renewable energy sources. So far support has been provided for coverage of 381 remote villages in Madhya Pradesh under the programme. Central Financial Assistance of upto 90% of the project cost, subject to pre specified maximum amount for each technology, is provided for approved projects for coverage under the remote village electrification programme.

## Funds to Madhya Pradesh under APDRP

†1610. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

- (a) whether Madhya Pradesh Government has sent a proposal to the Central Government regarding strengthening of western and central area power distribution systems under Accelerated Power Development and Reforms Programme (APDRP);
- (b) the amount to be given to the State Government under this scheme and by when it would be disbursed; and
  - (c) the number of cities of the States likely to benefit by implementation of this scheme?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir, the State Government of Madhya Pradesh has sent proposals to the Union Government for strengthening the power distribution network in western and central area power distribution systems under the Restructured Accelerated Power Development and Reforms Programme (RAPDRP).

(b) Government has sanctioned the following projects under Part-B of R-APDRP for strengthening the power distribution network in western and central area of Madhya Pradesh:

	No of Towns covered	Sanctioned Cost (Rs Cr)
Western Region (MPPKWCL)	23	427.79
Central Region (MPMKWCL)	22	653.43

Part-B DPRs of 10 towns of western and central region worth Rs 234.63 Cr are under scrutiny at PFC, the Nodal Agency for R-APDRP and will be submitted shortly to the Steering Committee for approval.

Details of funds released under Part-B of R-APDRP are as follows:

Funds released (Rs Cr)

Western Region (MPPKWCL)

Central Region (MPMKWCL)

98.01

(c) The town-wise details of sanction-disbursement under Part-B of R-APDRP in western and central area of Madhya Pradesh are enclosed as statement.

## Statement

Town-wise details of Sanction-Disbursement to MPMKWCL

& MPPMKWCL under Part -B

(All amounts in Rs. crore)

SI. No.	Utility/ Town	Sanction*	Disbursement
1	2	:3	4
MPMKVVC	L		
1	Astha	4.20	0.63
2	Begamganj	2.24	0.34

1	2	3	4
3	Raisen	4.34	0.65
4	Sehore	12.24	1.83
5	Betul Town	11.53	1.73
6	Harda Town	10.41	1.56
7	Hoshangabad Town	15.00	2.25
8	Itarsi Town	10.55	1.58
9	Pipariya Town	5.41	0.81
10	Sarangpur Town	3.88	0.58
11	Sarni Town	5.74	0.86
12	Sironj Town	4.48	0.67
13	Basoda Town	9.49	1.42
14	Bhopal City	277.61	41.64
15	Biaora	7.12	1.07
16	Gwalior city	215.37	32.31
17	Vidisha Town	20.85	3.13
18	Ambha Town	6.47	0.97
19	Gohad	7.81	1.17
20	Jaura Town	5.87	0.88
21	Porsa	7.03	1.05
22	Sabalgarh Town	5.79	0.87
	Total MPMKWCL	653.43	98.01
MPPKWCL			
23	Nagda	8.55	1.28
24	Ujjain	67.74	10.16

1	2	3	4
25	Agar	4.04	0.61
26	Khandwa	3.64	0.55
27	Khargone	5.09	0.76
28	Nepanagar	1.52	0.23
29	Mhow	6.64	1.00
30	Indore	240.81	36.13
31	Barwani	2.11	0.32
32	Dhar	2.49	0.37
33	Burhanpur	9.00	1.35
34	Ratlam	14.54	2.18
35	Sanawad	6.22	0.94
36	Sendhwa town	8.94	1.34
37	Jhabua	1.80	0.27
38	Pithampur	1.83	0.28
39	Shajapur	8.16	1.22
40	Badnagar Town	3.25	0.49
41	Jaora	12.57	1.88
42	Mandsour	4.39	0.66
43	Neemach	8.55	1.28
44	Sujalpur	3.70	0.56
45	Barwaha	2.21	0.33
	TOTAL MPPKWCL	427.79	64.19

<sup>(\*</sup> Sanctioned Project Cost by R-APDRP Steering Committee.)

(Source: PFC)